

By 1370 L.R.  
28-12-42

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REGISTERED No. P. 390



# The Orissa Gazette

## EXTRAORDINARY

PUBLISHED BY AUTHORITY

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CUTTACK, TUESDAY, DECEMBER 22, 1942

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HOME DEPARTMENT

SPECIAL SECTION

NOTIFICATION

*The 21st December 1942*

**No. 4368-C.**—Whereas, in the opinion of the Governor of Orissa, the place known as Congress Ashram in village Jhadpimpal, police-station Jaleswar in the district of Balasore, is used for purposes of unlawful associations, to wit, the associations declared unlawful by the notification of the Government of Orissa in the Home Department (Special Section) No. 137-Res., dated the 9th August 1942, issued under section 16 of the Criminal Law Amendment Act, 1908 (XIV of 1908) ;

Now, therefore, in exercise of the powers conferred by section 17-A of the said Act, the Governor of Orissa declares the aforesaid place to be a notified place within the meaning of section 17-A of the said Act.

By order of the Governor

J. BOWSTEAD

*Chief Secretary to Government*